GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:1115 ANSWERED ON:30.07.2010 UNDER CONSTRUCTION POWER PROJECTS

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Will the Minister of POWER be pleased to state:

- (a) the details of the functioning and under-construction power projects in the country including Tamil Nadu, project-wise and Statewise:
- (b) the estimated cost and the expenditure incurred so far, on these under construction power projects in the country;
- (c) the time by which these power projects are likely to be commissioned;
- (d) the details of the hydro power projects the Government proposes to set up in the coming years;
- (e) whether proposals from various State Governments for setting up of hydro power projects are pending with the Union Government for approval; and
- (f) if so, the time by which these proposals are likely to be cleared?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) to (c): Thermal, Hydro & Nuclear Power stations (above 25 MW station capacity) with the capacity of 145475 MW are functioning in the country as on 30.06.2010. This includes power stations of 9686 MW capacity in the State of Tamil Nadu. Details are enclosed at Annex-IA.

Power projects entailing capacity of 52529 MW (40503 MW Thermal and 12026 MW Hydro), including projects being implemented on 'best efforts' basis, programmed for commissioning during the remaining period of the 11th Plan, are under various stages of construction. This includes projects with 1860 MW capacity (1800 MW thermal and 60 MW hydro) in Tamil Nadu. The details of these projects including the estimated cost and total expenditure incurred so far are given at Annex-IB (Thermal) & Annex-IC (Hydro).

- (d): Hydro power projects with capacity of 20334 MW have been identified for commissioning during the 12th Plan period. The details are given at Annex-II.
- (e) & (f): As per the Electricity Act, 2003, concurrence to the proposal for setting up of Hydro Power Projects estimated to cost over 500 crore is accorded by Central Electricity Authority(CEA). The Detailed Project Reports (DPRs) of the following three Hydro Power Projects, submitted by the State Governments, are presently under examination in CEA:

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S.No. Name of the Project State Capacity (MW)
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i Sainj H.P. 100
ii. Baglihar# J&K 450
iii Vyasi Uttarakhand 120
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for techno-economic appraisal

If these proposals are found to be technically and economically viable with necessary inputs/clearances tied up, CEA would endeavour to accord concurrence to these Hydro Electric power projects within a period of 90(ninety) working days.